

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL 4/5
JODHPUR BENCH JODHPUR

ORDER SHEET

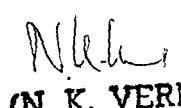
APPLICATION NO. _____ OF 199 .

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
22 ¹¹/₉₅ R/copy on 24/11	O. A- 427/95 Mr. J.K. Kaushik - Counsel for the applicant. Heard Shri Kaushik. Shri Kaushik withdraws the application. Dismissed as withdrawn.  (Retired Justice) member (J)  (N. K. VERMA) Member Adm.